

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:1205
ANSWERED ON:03.03.2015
NATIONAL GREEN TRIBUNAL
Kachhadia Shri Naranbhai

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the number of cases received so far since establishment of the National Green Tribunal;
- (b) the number of cases disposed of along with the number of cases still pending as on date; and
- (c) the time by which the pending cases are likely to be disposed of?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

- (a) The number of cases received since establishment of the National Green Tribunal till 31st January, 2015 is 7768.
- (b) The number of cases disposed off till 31st January, 2015 is 5167 and the number of cases still pending as on 31st January, 2015 is 2601.
- (c) The cases are heard and decided in accordance with the provisions of the Rule 18 of National Green Tribunal (Practices and Procedures) Rules 2011.